

MATTERS RAISED WITH PERMISSION**Need to take measures to curb cross-border terrorism**

DR. SASMIT PATRA (Odisha): Sir, I am speaking from the Lok Sabha Chamber. The topic of my Zero Hour mention is, 'Measures to curb cross-border terrorism affecting India'. Usually, we follow various measures such as increased counter-intelligence, digital and on-ground surveillance, intensifying border patrolling and satellite heat mapping at borders, which are the internal measures to actually curb cross-border terrorism.

I would like to draw your kind attention, and through you, of the Government, that there are two more measures that we can actually take, which the Government is already doing. One is increasing international pressures on Pakistan such as the Indo-U.S. joint statement that was released a few days back, which asked Pakistan to stop allowing its territory to be used to launch terror attacks. It had a huge impact. I would request the Government to also engage with other G-8 countries, like U.K., France, Germany, Italy, Japan and Canada, for taking such measures forward.

The second point is that we need to escalate the issue through international media engagement. Usually, we do not see India's version in CNN, BBC, Washington Post, New York Times, and so on and so forth. Recently, Pakistan, in compliance with the UNSC and the Financial Action Task Force, banned 88 terrorists. Though it was covered extensively, we still need to focus on areas such as the naming of those terrorists that have been done, like Hafiz Sayeed, Masood Azhar, Dawood Ibrahim, including things like the address of Dawood Ibrahim that has already been mentioned by Indian media, but it has not been mentioned by the international media. The Indian media has categorically stated the addresses, the properties, the areas where he is staying.

Finally, Sir, I hope that Indian Government uses Parliamentarians just as the U.S. Government uses Senators and Congressmen in order to push it. Thank you, Sir.

SHRI PRASANNA ACHARYA (Odisha): Sir, I associate myself with the matter raised by Dr. Sasmit Patra.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the matter raised by Dr. Sasmit Patra.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the matter raised by Dr. Sasmit Patra.

SHRI K.C. RAMAMURTHY (Karnataka): Sir, I also associate myself with the matter raised by Dr. Sasmit Patra.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the matter raised by Dr. Sasmit Patra.

SHRI BHASKAR RAO NEKKANTI (Odisha): Sir, I also associate myself with the matter raised by Dr. Sasmit Patra.

**Issue of Reservation for S.Cs and Backward Classes in the UT of
Jammu and Kashmir**

श्री राजाराम (उत्तर प्रदेश): धन्यवाद, महोदय। मैं जम्मू-कश्मीर में ओबीसी और एससी के रिज़र्वेशन के परिपेक्ष्य में आपका ध्यान दिलाना चाहता हूँ कि जम्मू में ओबीसी की आबादी आज करीब 35 परसेंट है और वहां एससी की आबादी 17 परसेंट है, लेकिन आज भी जम्मू में ओबीसी के लिए 2 परसेंट रिज़र्वेशन है। हमें लगता है कि अगर सारे स्टेट्स की बातें करें, तो कहीं पर 14 परसेंट या 27 परसेंट है, लेकिन जम्मू जैसे स्टेट में 2 परसेंट रिज़र्वेशन है। एससी की आबादी 17 परसेंट होने के बाद भी वहां पर रिज़र्वेशन 8 परसेंट है। सेंटर का यह रिज़र्वेशन 15 परसेंट है। मैं आपके संज्ञान में डालना चाहता हूँ कि इसी राज्य सभा हाउस में जब जम्मू का जिक्र हुआ, तो बहुजन समाज पार्टी की नेता बहन कुमारी मायावती जी ने धारा 370 पर आपका साथ दिया था, सरकार का साथ दिया था और इस ग्राउंड पर दिया था कि जो सेंटर की पॉलिसी है, वह धारा 370 के लगने के कारण जम्मू-कश्मीर पर इम्प्लिमेंट नहीं हो पाती। अगर यह हटेगी, तो वहां अन्य सुविधाएं जम्मू के लोगों को मिलेंगी, लेकिन एक साल से ऊपर हो गया, वहां आज भी 2 परसेंट ओबीसी के लिए और 8 परसेंट एससी के लिए रिज़र्वेशन है।

महोदय, मैं कभी-कभी बोलता हूँ और मैं आज आपका आभारी हूँ कि आपने मुझे मौका दिया है। मैं एक मिनट में और अपनी बात रखना चाहूंगा। मंडल आयोग की रिपोर्ट लागू हो, इसके लिए मान्यवर कांशीराम साहब और माननीय बहन जी ने बहुत लंबा संघर्ष किया था। दिल्ली के बोट क्लब पर 45 दिन तक धरना दिया था। 1990 में जब माननीय वी.पी. सिंह जी की सरकार को समर्थन दिया था, तब भी यह कंडीशन थी कि यह मंडल आयोग की रिपोर्ट लागू होनी चाहिए और बाबा साहेब को भारत रत्न मिलना चाहिए।

MR. CHAIRMAN: Rajaram ji, you have a very valid point. The Minister of State in the Ministry of Home Affairs, Shri G. Kishan Reddy is here. Please take note of this point. आपने अच्छा याद दिलाया, मैं यहीं था और सतीश चंद्र जी ने, उस समय टेंशन भी थी,